

F.No.A-60011/3/2016-Admn.CA  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
**Central Agency Section**

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III Building, Bhagwan Das Road  
New Delhi - 110001  
6<sup>th</sup> May, 2026

**OFFICE ORDER**

In continuation of Office Order dated 01<sup>st</sup> April on the work distribution in Central Agency Section (CAS), the competent authority in Central Agency has approved the following work distribution with immediate effect:

Name of the Officers	Contact No. (S/Shri)	Staff Officers (S/Shri)	Ministries / Departments / Other Assignments
<b>Shri Ramesha G, In-charge and Joint Secretary</b> <b>E-mail:</b> ascas-dola@gov.in  <b>Unit - I</b> <b>cas-unit1@gov.in</b> (Sh. S N Terdal, AoR & Consultant shall assist the In-Charge in litigation work in addition to his assigned work)	<b>Tel:</b> <b>23382136</b>	Akash Kumar, Asstt. (L)	In-charge, Central Agency Section
	<b>23386257</b>	7417503461 Prem Singh, Court Clerk	NCT of Delhi, Defence, Central Bureau of Investigation, PMO, Settlement of List.
	Shiv Kumar, PPS M. 9810293344  Navneet Kumar Steno Gr. 'D' 7367910134	<b>Tel:</b> <b>23383121</b>  <b>23382576</b>	

2. This issues with the approval of In-Charge, CAS.

  
(Saji Gopinath P)

Under Secretary to the Govt. of India

Copy to: -

1. PPS to In-Charge, CAS
2. Notice Board
3. Office folder

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Government of India  
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Department of Legal Affairs  
**Central Agency Section**

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ILI Building, Bhagwan Das Road  
New Delhi - 110001

*1<sup>st</sup> Apr / March, 2026*

**OFFICE ORDER**

In supersession of all earlier Office Orders on the work distribution, the competent authority in Central Agency Section has approved the following work distribution with immediate effect:

Name of the Officers	Contact No. (S/Shri)	Staff / Officers (S/Shri)	Ministries / Departments / Other Assignments
<b>Shri M. K. Maroria,</b> <b>In-charge and Sr.</b> <b>Govt. Adv &amp; AoR</b> <b>E-mail:</b> <a href="mailto:ascas-dola@gov.in">ascas-dola@gov.in</a> <a href="mailto:mk.maroria@nic.in">mk.maroria@nic.in</a>  <b><u>Unit - I</u></b> <b>cas-unit1@gov.in</b>	<b>Tel: 23382136</b> <b>23386257</b>  Shiv Kumar, PPS M. 9810293344  Navneet Kumar Steno Gr. 'D' 7367910134	Akash Kumar, Asstt. (L) 7417503461 Prem Singh, Court Clerk 9992054528  <b>Tel: 23383121</b> <b>23382576</b>	In-charge, Central Agency Section  NCT of Delhi, Defence, Central Bureau of Investigation, PMO, Settlement of List.
<b>Shri G. S. Makker,</b> <b>Addl. Govt.</b> <b>Advocate &amp; AOR</b>  <b>E-mail:</b> <a href="mailto:gs.makkar@gov.in">gs.makkar@gov.in</a>  <b><u>Unit - III</u></b> <b>cas-unit3@gov.in</b>	<b>Tel: 23389869</b>  <b>M: 9971873845</b>  Naresh Chhibber, PSO	Prem Kumar, Supdt. (L) 8368110459 S. S. Rawat, Sr. Court Clerk Sukhbir Singh, MTS <b>23384383</b>	Department of Revenue, CBIC including, COFEPOSA, DRI, Commerce and Industry, Economic Affairs, Expenditure, Financial Services, Environment, Forest & Climate Change, Ministry of Law and Justice,  <b>Ministries / Departments not allocated to any other Advocate.</b>
<b>Shri Amrish Kumar</b> <b>Addl. Govt.</b>	<b>Tel: 23387813</b>	Kuldeep Singh, Supdt. (L)	CAG, NITI Aayog, Port Shipping & Waterways, Labour &

*1.4.2026*

<p><b>Advocate &amp; AOR</b></p> <p><b>E-mail :</b> <a href="mailto:amrish.kumar76@gov.in">amrish.kumar76@gov.in</a></p> <p><b>Unit - IV</b> <a href="mailto:cas-unit4@gov.in">cas-unit4@gov.in</a></p>	<p><b>M: 9990912020</b></p> <p>Sudesh Chander Negi, Consultant 9717167847</p>	<p>9696114488</p> <p>Aditya Panwar, Court Clerk Lal Babu, Court Clerk Chhatar Pal, Sr. Lib. Attendant Nand Lal Mahto, Consultant</p>	<p>Employment, Micro Small &amp; Medium enterprises, Railways, Communication, Information &amp; Broadcasting</p> <p><b>FIRST APPELLATE AUTHORITY RTI</b></p>
<p><b>Dr. N. Visakamurthy, Dy. Govt. Advocate &amp; AOR</b></p> <p><b>E-mail :</b> <a href="mailto:n.visakamurthy@nic.in">n.visakamurthy@nic.in</a></p> <p><b>Unit - V</b> <a href="mailto:cas-unit5@gov.in">cas-unit5@gov.in</a></p>	<p><b>M: 09283130440</b></p> <p>Sudesh Chander Negi, Consultant 9717167847</p>	<p>Yogesh Vats, Jr. CGA 9716116438</p> <p>Ashok Kumar, Sr. Court Clerk 8527814073</p> <p>Sandeep Kumar, Court Clerk Tel: 20819541</p>	<p>DONER, Earth Sciences, Fisheries, Animal Husbandry and Dairying, Statistics &amp; Programme Implementation, Science &amp; Technology, Tribal Affairs, Textiles, Women &amp; Child development, Rural Development, Jal Shakti. Panchayati Raj, Petroleum &amp; Natural Gas, Social Justice, Space, Sports &amp; Youth Affairs, Steel, Planning, Skill Development, Agriculture &amp; Farmers Welfare</p>
<p><b>Shri Sudarshan Lamba, Assistant Govt. Advocate &amp; AoR</b></p> <p><b>Email :</b> <a href="mailto:sudarshan.lamba@gov.in">sudarshan.lamba@gov.in</a></p> <p><b>Unit - II</b> <a href="mailto:cas-unit2@gov.in">cas-unit2@gov.in</a></p>	<p><b>M: 9878782782</b></p> <p>Lalan Kr. Mandal, PA 9110952593</p>	<p>Ranjeet Kumar, Court Clerk 9354688454 Tel: 23384357</p>	<p>CBDT, Ministry of External Affairs, Atomic Energy, Chemical &amp; Fertilizers, Coal, Mines, Power, Road Transport &amp; Highways, Civil Aviation, Tourism, New &amp; Renewable Energy, Housing &amp; Urban Affairs,</p> <p><b>H.O.O.</b></p>
<p><b>Ms. Madhulika Upadhyay, Asstt. Govt. Advocate &amp; AoR</b></p>	<p>9013391283</p> <p>Lalan Kr. Mandal, PA</p>	<p>Rakesh Bhardwaj, Court Clerk M.9891109715</p>	<p>Heavy Industries &amp; Public Enterprises, Minority Affairs, Parliamentary Affairs, Corporate Affairs, Electronics &amp;</p>

<p>(Under the supervision of Shri G S Makkar, Addl. GA)</p> <p><a href="mailto:madhulika.gautam@gov.in">madhulika.gautam@gov.in</a></p> <p><b>Unit - VII-B</b> <a href="mailto:cas-unit7b@gov.in">cas-unit7b@gov.in</a></p>	9110952593	<p>Attar Singh, Court Clerk Pooran Singh, Record Clerk Ranvijay Sah, MTS <b>Tel: 23383231</b></p>	<p>Information Technology, Education, Health &amp; Family Welfare, AYUSH,</p>
<p><b>AOR II</b> Shri S N Terdal</p> <p>Email : <a href="mailto:shreekant.nt@nic.in">shreekant.nt@nic.in</a></p> <p><b>Unit - VI</b> <a href="mailto:cas-unit6@gov.in">cas-unit6@gov.in</a></p>	M. 9810476157	<p>Yogesh Vats, Jr. CGA 9716116438 Ashok Kumar, Sr. Court Clerk 8527814073 Sandeep Kumar, Court Clerk <b>Tel: 23382450</b></p>	<p>Department of Personnel &amp; Training, Union Public Service Commission, Cooperation, Consumer Affairs, Culture, Food &amp; Public Distribution, Food Processing, Union Territories of India (Chandigarh, Andaman &amp; Nicobar, Lakshdweep, Ladakh and Daman &amp; Diu),</p>
<p><b>AOR I</b> Shri Arvind Kumar Sharma <a href="mailto:aksharma.aor@gov.in">aksharma.aor@gov.in</a> <a href="mailto:aksnaji@gmail.com">aksnaji@gmail.com</a></p> <p><b>Unit - VII</b> <a href="mailto:cas-unit7@gov.in">cas-unit7@gov.in</a></p>	M. 9313979697	<p>Kuldeep Singh, Supdt. (L) 9696114488 Aditya Panwar, Court Clerk Lal Babu, Court Clerk Chhatar Pal, Sr. Lib. Attendant Nand Lal Mahto, Consultant</p>	<p>Cabinet Secretariat, Ministry of Home Affairs (including Narcotics - Home &amp; Revenue), Enforcement Directorate.</p>
<p>Dr. Arun Kumar Yadav, Dy. Govt. Advocate E-mail: <a href="mailto:ak.yadav73@gov.in">ak.yadav73@gov.in</a></p>	<p>Tel: 23072216 M:9532505075 Tel: 23386232</p>	<p><b>R&amp;I Section</b> N. K. Thakur, Consultant Jogender Singh Rawat, D/Rider Vimla Devi,</p>	<p>DDO, Central Agency Section <b>CPIO</b></p>


		MTS 23074114	
Shri Saji Gopinath P Under Secretary  <a href="mailto:saji.gopinathp@nic.in">saji.gopinathp@nic.in</a>	Tel: 23381324  M: 9953043946	<u>FEE BILL Section-I</u>  Lakka Muneswara Rao, Section Officer  <u>FEE BILL Section - II</u>  Vinod Kumar, Section Officer  <u>LIBRARY</u>  Jayanta Karuri, Lib. Inf. Asstt.	All Administrative matters  In-charge Fee Bill Sections - I & II.  In-charge Library, Gymnasium and Record Room.  <u>ACPIO</u>
Lakka Muneswara Rao, Section Officer  <a href="mailto:lakka.m@gov.in">lakka.m@gov.in</a>	M.8802873768	<u>FEE BILL Section-I</u>  Sunny, ASO M. 9350364877 Ram Niwas, MTS  Tel: 23382343	
Vinod Kumar, Section Officer (Admin)  <a href="mailto:cas-admn@gov.in">cas-admn@gov.in</a> <a href="mailto:vinod.k13@nic.in">vinod.k13@nic.in</a>	Tel: 23382180 & 23382195  M.9818190359	<u>ADMINISTRATION SECTION and FEE BILL Section-II</u>  Neena Gupta, ASO Ashutosh Singh, ASO Raghunathan, Consultant Sansar Singh, JSA Narender Kumar, MTS Umed Singh, MTS  <u>PAY &amp; GEN. BILL SECTION</u> Ajay Durangal, JSA  <u>Care Taker and Gymnasium (ILI 2<sup>nd</sup> Floor)</u>  Manoj Kumar, MTS Tel: 20818475	

<b>Sh. Yogesh Vats, Jr. GCA</b>	<b><u>Listing Unit</u></b> Ismail Ansari, Court Clerk M.9891487761 Tel: 23072716
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2. The above work distribution has the approval of In-charge Central Agency Section.

**Note:**

1. In-charge, Central Agency Section may assign any work relating to the Central Agency Section to the Officers/Staff mentioned above, which is not specifically included in the Work Distribution.
2. Assistant Legal Adviser/Superintendent (Legal) /Assistant (Legal) will supervise maintenance of proper records and Vouchers Court Fee, Payment to Panel Typist/Photocopy Machine Operators. They will accord priority to timely settlement of Cause List with the subject matter of the case coming up for hearing. They will supervise timely completion of Paper Books and filing of pleadings in the matters pertaining to their respective Litigation Sections.
3. All Govt. Advocates/AORs shall make proper use of information available at Supreme Court Web-portal/received through SMS from Supreme Court Registry for monitoring their respective cases and shall promptly communicate orders/directions of the Supreme Court to respective Ministries and Departments and other officer concerned through e-mail.

  
( Saji Gobinath P )  
Under Secretary

Copy to: -

1. PPS to In-Charge, CAS
2. All Officers concerned through Whatsapp group.
3. Office folder.